

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1640**

TO BE ANSWERED ON THE 16TH MARCH, 2022/ PHALGUNA 25, 1943 (SAKA)

TECHNICAL ADVANCEMENT OF POLICE

1640. SHRI ABIR RANJAN BISWAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds spent for the technical advancement of police during last five years, year-wise and State-wise;

(b) the details of the technologies being used by the police force currently in the country;

(c) whether body cameras for policemen and dash cameras for police vehicles are included under the police modernisation; and

(d) if so, the States where police are using these types of equipment?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Central Government, under the Centrally Sponsored Scheme of 'Assistance to States for Modernisation of Police' supplements efforts of the State Governments in modernization of police. Year-wise and State-wise central funds spent by the State Governments under the scheme of 'Assistance to States for Modernisation of Police' for the technical advancement of police during the last five years, are at Annexure.

(b): Significant technical developments have taken place in the State Police Forces though they are at different levels of modernization as per their requirements and resources. The major technological developments reported are - most of the Police forces shifting from analog to digital technology in communication, upgradation of forensic lab equipments, use of CCTV in surveillance. Body worn cameras and Unmanned Aerial Vehicles (UAVs)/drones are being increasingly used by the State Police Forces. In the field of investigation, various new technologies are being adopted such as Automatic Finger-print Identification System (AFIS), 3D Crime Scene Scanner etc.

(c) & (d): Body worn cameras and dash cameras for police vehicles are allowed under the scheme of 'Assistance to States for Modernisation of Police'. 'Police' being a State subject, the information of States which are presently using these equipment is not maintained at central level. However, under this scheme, in the State Action Plans, body worn cameras have been approved for Assam, Bihar, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand and West Bengal. In addition, dash cameras have been approved for Tamil Nadu.

Year-wise and State-wise Central funds spent by the State Governments under the scheme of 'Assistance to States for Modernization of Police' for the technical advancement of police during last five Financial Years(F.Y.)(as on 28.2.2022)

(₹ in crore)

S.No.	State	F.Y. 2016-17	F.Y. 2017-18	F.Y. 2018-19	F.Y. 2019-20
1.	Andhra Pradesh	41.10	31.62	50.81	33.35
2.	Arunachal Pradesh	1.15	1.71	0.77	-
3.	Assam	3.30	3.60	3.56	-
4.	Bihar	16.27	4.23	9.01	2.65
5.	Chhattisgarh	1.73	2.02	8.03	6.02
6.	Goa	0.18	0.21	0.21	-
7.	Gujarat	43.22	33.05	1.80	-
8.	Haryana	19.29	14.04	1.55	0.00
9.	Himachal Pradesh	5.58	4.09	3.35	4.07
10.	Jammu & Kashmir	22.73	5.44	5.38	-
11.	Jharkhand	1.15	1.26	1.24	-
12.	Karnataka	69.84	14.40	9.79	14.23
13.	Kerala	11.09	15.24	13.48	47.57
14.	Madhya Pradesh	21.86	26.02	25.87	14.45
15.	Maharashtra	10.30	6.43	6.35	-
16.	Manipur	6.65	1.30	4.20	-
17.	Meghalaya	0.47	2.30	3.07	2.97
18.	Mizoram	8.12	6.17	8.38	6.26
19.	Nagaland	18.05	13.88	18.88	17.29
20.	Odisha	26.22	19.87	27.06	5.57
21.	Punjab	27.6	18.90	2.21	-
22.	Rajasthan	34.54	40.38	58.76	23.53
23.	Sikkim	1.96	2.01	0.34	-
24.	Tamil Nadu	89.24	15.54	37.27	28.49
25.	Telangana	29.40	22.60	63.70	49.79
26.	Tripura	1.40	1.63	6.87	4.97
27.	Uttar Pradesh	35.8	28.20	118.67	33.64
28.	Uttarakhand	8.53	4.35	11.08	2.46
29.	West Bengal	12.31	48.94	23.83	-
	Total	569.08	389.43	525.52	297.31

* The scheme is not applicable to Jammu & Kashmir since 31.10.2019.

Note: During F.Y 2020-21, only Karnataka spent ₹ 9.14 crore. The figures are based on Utilization Certificates (UCs) furnished by the State Governments and out of the released Central funds under the scheme, an amount of ₹1043.71crore is unspent amount and lying with the State Governments.
